

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

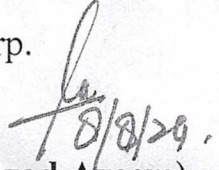
NOTIFICATION

No.: 1839 of 2024/RG

Dated: 08.08.2024

On the occasion of 78th Independence Day, Hon'ble the Chief Justice (A), High Court of Jammu & Kashmir and Ladakh, will hoist the National Flag on 15th August, 2024 (Thursday) at 08.55 a.m. in the High Court lawns, near VIP Entry Gate, High Court building at Srinagar wing of the High Court.

In this regard, it is hereby notified for information that all the officers/officials of the High Court Main wing, Srinagar shall remain present on 15th August (Thursday), 2024 at 08:00 a.m sharp.

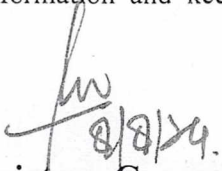

(Shahzad Azeem)
Registrar General

No.: 34001-26 /RG/GS

Dated: 08.08.2024

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice (A), High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- iv. Director, J&K Judicial Academy, Srinagar.
- v. Member Secretary, J&K Legal Services Authority, Srinagar
- vi. Registrar Rules, High Court of J&K and Ladakh, Srinagar
..... for information.
- vii. Registrar Judicial, High Court Wing Srinagar for information and necessary action.
- viii. Registrar IT, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- ix. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.


Registrar General